OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (NORTH), ROHINI COURTS : DELHI

ORDER

The following transfer and posting order are hereby made in official exigency (till further orders) with immediate effect:-

S. No	Name of the Official	From	То
1	Ms. Jyoti Dewan EC-93527582	Sr. PA in the Court of Ms. Vandana, ASJ-02, North District, Rohini Courts, Delhi.	Sr. PA in the Court of Sh. Sidharth Mathur, DJ-01, North District, Rohini Courts, Delhi.
2	Ms. Archana Devi EC-13645653	Sr. PA in the Court of Sh. Sidharth Mathur, DJ-01, North District, Rohini Courts, Delhi.	Sr. PA in Office Pool, Admn. I, North District, Rohini Courts, Delhi.
3	Ms. Garima Chaudhry EC - 24963051	Ahlmad/JA in the Court of Ms. Garima Jindal, JMFC-06, North District, Rohini Courts, Delhi.	
4	Ms. Anuradha Puri EC - 68855846	Ahlmad/JA in the Court of Sh. Himanshu Raman Singh, SCJ- cum-RC, North District, Rohini Courts, Delhi.	Reader/JA in the Court of Sh. Himanshu Raman Singh, SCJ-cum-RC, North District, Rohini Courts, Delhi (till Reader is posted by the HQs or till further orders).
5	Sh. Virender Singh Solanki, EC-87590615	Ahlmad/JJA in Evening Court No. 1, North District, Rohini Court, Delhi.	Ahlmad/JJA in the Court of Ms. Garima Jindal, JMFC-06, North District, Rohini Courts, Delhi.
6	Sh. Yogender Kumar Vats, EC-88114590	JA in the Copying Agency, North District, Rohini Court, Delhi.	JA in Copying Agency, North District, Rohini Courts, Delhi (in pre-lunch session). AND Ahlmad/JA in Evening Court No. 1, North District, Rohini Courts, Delhi (in post-lunch session).
7	Ms. Kavita Mann EC-43696930	Assistant Ahlmad/JJA in the Court of Sh. Sunil Kumar, PO MACT-01, North District, Rohini Courts, Delhi.	
8	Sh. Manoj Kumar, EC-31158949	Assistant Ahlmad/JJA in the Court of Sh. Amit Kumar, District Judge, Commercial Court-01, North District, Rohini Courts, Delhi	following Courts as per the



9	Sh. Mukesh Kumar EC-14472481	Assistant Ahlmad/JJA in the Court of Sh. Ajay Singh Parihar, ACJ-cum-CCJ-cum-ARC, North District, Rohini Courts, Delhi.	following Courts as per the
10	Sh. Pradeep Kumar EC-83927286	Orderly in the Court of Sh. Sunil Kumar, PO MACT-01, North District, Rohini Courts, Delhi.	Orderly in the Vacant Court of CJM, North District, Rohini Courts, Delhi.
11	Sh. Deepanshu Mann EC-45196757	Orderly in the Vacant Court of CJM, North District, Rohini Courts, Delhi.	Orderly in the Court of Sh. Sunil Kumar, PO MACT-01, North District, Rohini Courts, Delhi.

Note:

1. Transferred officials shall handover the charge of all the records/gadgets in their custody alongwith Computer Hardware & other peripherals (if any), before relinquishing their duties.

2. Non-compliance of the transfer/posting orders or immediately proceeding on leave shall be considered as deliberate insubordination and disciplinary proceeding shall be initiated against the erring official, as per rules.

Schaudel

(Anju Bajaj Chandna) Principal District & Sessions Judge, North District : Rohini Courts : Delhi.

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_/F2N(2)/Admn. II/T&P/North/RC/2025

Dated, Delhi the 05/06/25

Copy forwarded for information and necessary action to :-

1. Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.

- 2. Ld. Principal District & Sessions Judge (North-West), Rohini Courts, Delhi.
- 3. Ld. Judicial Officers concerned, North District, Rohini Courts, Delhi.
- 4. Ld. Administrative Civil Judge, North District, Rohini Courts, Delhi.
- 5. The DDO, Accounts Branch, North District, Rohini Courts, Delhi.
- 6. The Sr. AOJ/AOJ/Branch In-charge, Administration- I, II & III, Tis Hazari Courts, Delhi.
- 7. The Sr. AOJ/AOJ/Branch In-charge, Administration-I, II & III, North District, Rohini Courts, Delhi.
- 8. The Official concerned, North District, Rohini Courts, Delhi.
- 9. The Dealing Official, Admn. I, II & III, Personal File & ACR Seat, Tis Hazari Courts, Delhi.
- 10. The Dealing Official, Admn. I, II & III, North District, Rohini Courts, Delhi.
- 11. The Web-Site, Computer Committee, Rohini Courts, Delhi.
- 12. The Web-Site, Computer Committee, Tis Hazari Courts, Delhi.
- 13. The Facilitation Center, Rohini Courts, Delhi.
- 14. The Record Officer, (RTI), North District, Rohini Courts, Delhi.
- 15. The Dealing Official, Layers Seat, Admn. I, Tis Hazari Courts, Delhi.
- 16. The Branch In-Charge, R & I Branch, Rohini Courts, Delhi for uploading in LAYERS.
- 17. Personal Office of the undersigned.

Principal District & Sessions Judge. North District : Rohini Courts : Delhi.

Allander